NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.09.2018**

NAME OF THE PARTIES: Fast Track Shipping Services & Logistics Services

v/s.

Jay Bharat Metacast Pvt. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE 2016

Order

17. C.P.(IB)-1970 (MB)/2018

Counsel for both sides present. Both the Counsels submit that they have entered into consent terms and also filed the copy of the consent terms before this Bench and the consent terms is taken on record. On the Application for withdrawal of this Petition filed by Counsel for the Petitioner and on seeing the Consent terms, this Petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

ngu